

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th August, 2021.

No. LJ (A) 35/95/Pt/13 - The Governor of Meghalaya is pleased to appoint Shri K. V. Kharlyngdoh, Advocate as Government Counsel for the State of Meghalaya in the Supreme Court, Tribunals and other Judicial Bodies with immediate effect and until further order.


(W. Khyllap),

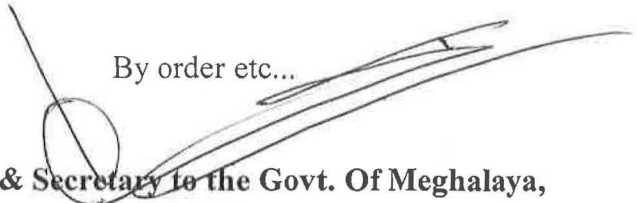
Commissioner & Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LJ (A) 35/95/Pt/13-A,
Copy forwarded to:-

Dated Shillong, the 11th August, 2021.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
4. Shri Avijit Mani Tripathi, Standing Counsel for State of Meghalaya, Supreme Court of India, B-17, Fourth Floor, Jangpura Extension, New Delhi -110014.
5. The Accountant General, Meghalaya etc., Shillong. The above Government Advocate shall be entitled to fees as laid down in O.M. No. LR (B) 50/2017/19 dt.07.02.2019.
6. The Treasury Officer, Shillong North/ South Treasury, Shillong.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. The DEO, Law Department.

By order etc...


Commissioner & Secretary to the Govt. Of Meghalaya,
Law Department.